

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.03-IA/81(AHM)2024
in
CP 42 of 2017

Proceedings under Section 241-242 of Co. Act, 2013

IN THE MATTER OF:

Virendra R Gandhi & Ors
V/s

.....Applicant

Vadilal Industries Pvt Ltd & Ors

.....Respondent

Order delivered on: 25/07/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Arjun Sheth, Adv. a.w Mr. Rajiv Chawla, Adv.
For the Respondent : Mr. Saurabh Soparkar, Sr. Adv.
227Mr. Pawan Godiawala, Adv. for R-3 &7

ORDER

IA/81(AHM)2024

Ld. Senior Counsel for the Respondent No. 2 appears and waives notice. He is directed to file reply within one-week.

List for further consideration on 01.08.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)